



**Central Administrative Tribunal
Jammu Bench, Jammu**

T.A. No.62/4826/2020

This the 17th day of November, 2020

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Mohd Jamshed, Member (A)**

Mubashir Ahmad Malik (Aged 39 years) S/o Gh. Mohammad Malik, R/o Panditpora, Yaripora.

...Applicant

(By Advocate : Mr. S.A. Makroo)

Versus

1. State of J&K through Commissioner / Secretary, Department of Law, Justice & Parliamentary Affairs, Govt. Of J&K, Civil Secretariat Jammu / Srinagar.
2. J&K Service Selection Recruitment Board, Jammu / Kashmir.
3. Ms. Masooda Shahbaz, D/o Majid Ahmad Dar, R/o Jamia Masjid Qadeem, Chadoora.

...Respondents

(By Adv :)

O R D E R (ORAL)

Hon'ble Mr. Rakesh Sagar Jain, Member (J):

Learned counsel for the applicant submits that he does not want to press the present TA.



2. In view of the submission made by learned counsel for the applicant the present TA is dismissed as withdrawn. There is no order as to costs.
3. It is made clear that we have not entered into the merits of the case.
4. There is no order as to costs.

(Mohd Jamshed)
Member (A)

Piyush

(Rakesh Sagar Jain)
Member (J)